OFFICE ORDER

It has been decided with the approval of the competent authority that the form "DGCoA" should be used whenever the abbreviated form of the post of Director General of Corporate Affairs, the HAG grade post of Indian Corporate Law Service is to be used.

2. Accordingly, for all official purposes and in all official correspondence, whenever the post is to be described in an abbreviated form, the term "DGCoA" may be used.

(Stamp)
Rakesh Kumar
Under Secretary to the Government of India
Telefax: 011-23383507

To
1. All Officers/Sections of MCA Hqrs.
2. PS to CAM.
3. PSO/PPS/PS to Secretary/AS/JS(M)/JS(B)/JS(K)/JS(AC)/EA.
4. DGCoA/DII(NS)/DII(AS).
5. All RDs/ROCs/OLs/ROC-cum-OLs.
6. CAT/CCI/CLB/SFIO/IICA.
7. PAO, MCA, New Delhi/Chennai/Mumbai/Kolkata.
8. E-Gov. Cell for placing this in employees’ corner.